

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.07.2026

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4474 of 2026 in I.A. No. _____ of 2026 in I.A. No. 3795 of 2025 in Comp. App. (AT) (Ins) No. 1243 of 2022	Ashok Gupta Suspended Director of Ajnara India Ltd. Vs. Manish Kumar Gupta & Ors. (Authorized Representative for Class of Creditors)	Ghanisht Bagaria

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